

SPECIAL BENCH  
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/347(KB)2020  
IA(I.B.C)/713(KB)2024,  
IA(I.B.C)/714(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	IL&FS FINANCIAL SERVICES LIMITED VS E VILLAGE KENDRA LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

**For RP**

**Mr. Shaunak Mitra, Adv.**

**Ms. Nimisha Agarwal, Adv.**

**For Applicant in IA 713/2024 and 714/2024**

**Mr. Aditya Kanodia, Adv.**

**Mr. Suparna Sardar, Adv.**

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter before regular Bench on **14.05.2024**.

**D. ARVIND  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**